

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 3/14(1)/NCLT/AHM/2018

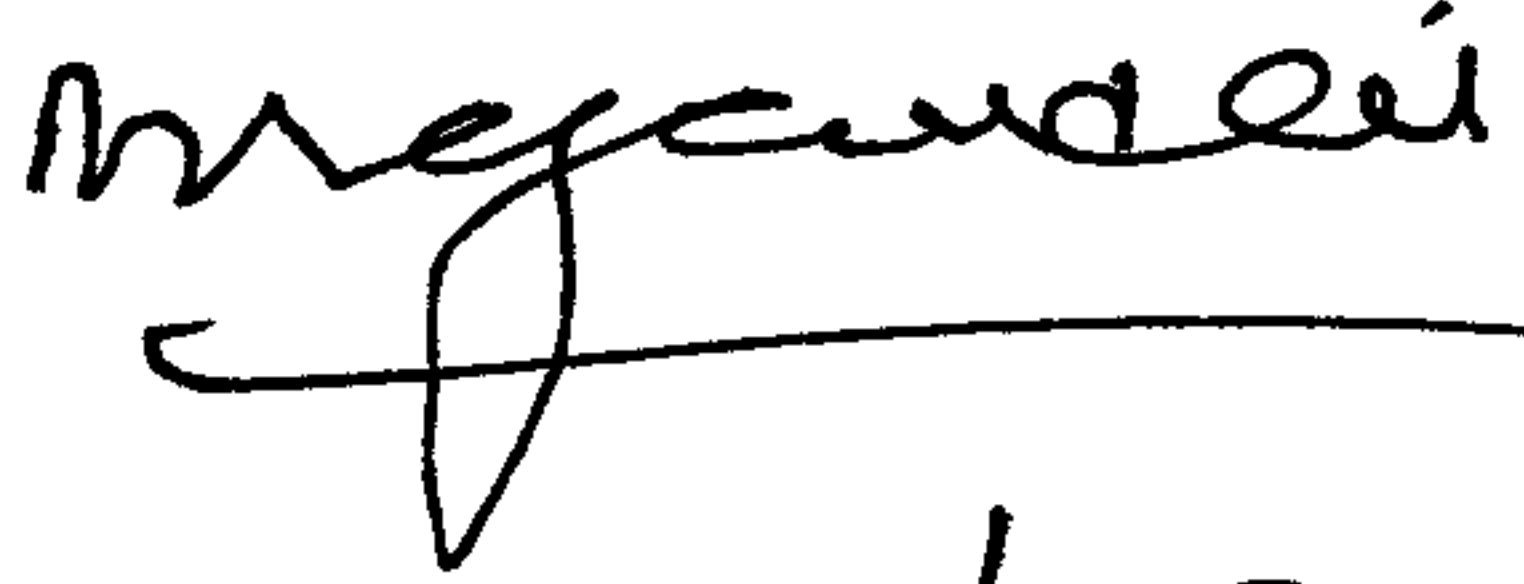
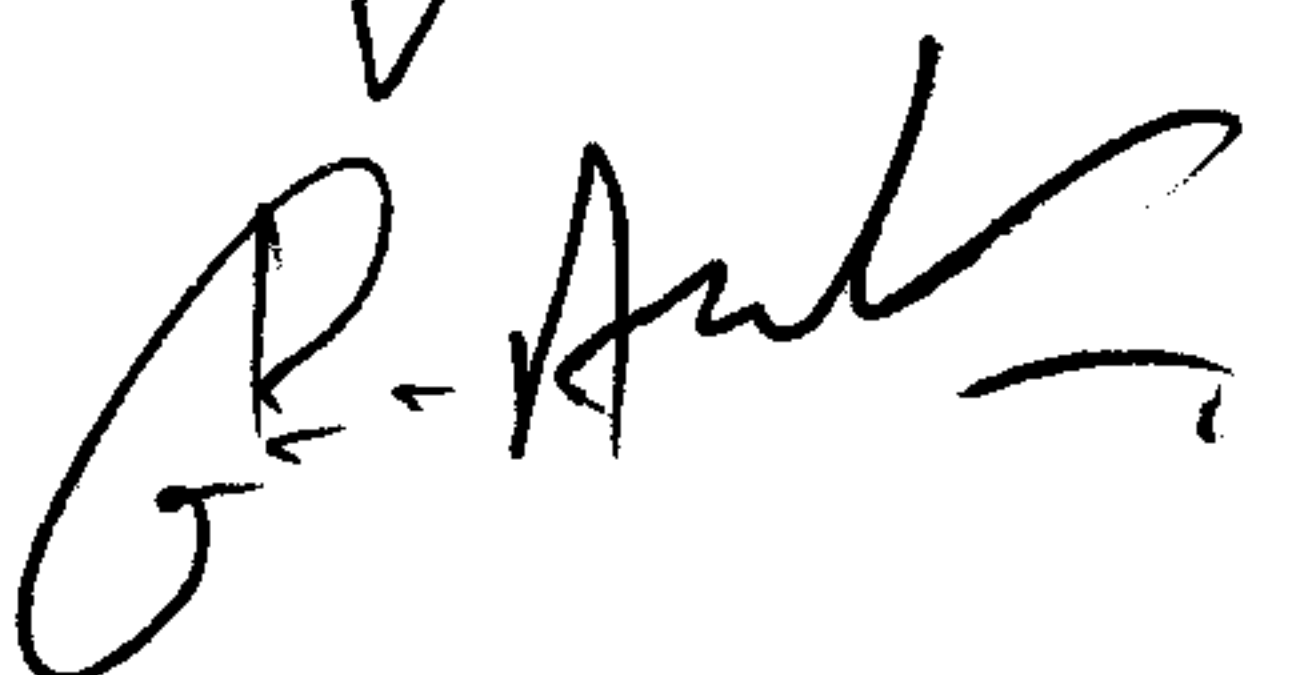
Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2018**

Name of the Company: Kutch Crop Services Ltd.

Section of the Companies Act: Section 14(1) of the Companies Act, 2013

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------------------|-------------|----------------|-----------|
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| 1. | Amrish Gandhi | PCS | |  |
| 2. | Pathik Acharya | Adv | For Res. |  |
| | For Devang Vyas | | | |

ORDER

PCS Mr. Amrish Gandhi is present for the Petitioner. Advocate Mr. Pathik Acharya i/b Advocate Mr. Devang Vyas is present for the Respondent.

The Petitioner is directed to issue a fresh notice of the date of hearing along with copy of the petition to the central Government through the RD and to file proof of service.

List the matter on 20.08.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 17th day of July, 2018.


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL